

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

M.A. 35 of 1998  
O.A. 178 of 1997

Date of Order: 06-3-98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.  
Hon'ble Mr. S. Dasgupta, Administrative Member.

KRISHNA CHAKRABORTY

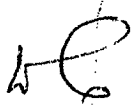
-VS-


UNION OF INDIA & ORS.

For the petitioner(s): NONE.  
For the respondents: Mrs. B. Ray, counsel.

O R D E R

None appears for the petitioner. However, we have considered the application for amendment of the cause title of the application. The proposed amendment is allowed. The Cause Title be amended accordingly. Mrs. Ray, ld. counsel, appears for the respondents.

  
(S. Dasgupta)  
Member(A)

  
(S.N. Mallick)  
Vice-Chairman.